

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209
IB-823/ND/2020

IN THE MATTER OF:

MOHAN LAL GOEL

Vs.

National Skill Development Corporation

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 05.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mohan Lal Goel

For the Respondent

: Mr. Mitesh Charan, Mr. Rohit Kr. Agarwal

ORDER

Mr. Mitash Charan appeared on behalf of the respondent and submitted that he has already filed the reply on 14.10.2020 but the same is not on record. Ld. Counsel for the respondent is directed to share the diary number with the court officer and thereafter, Registry is directed to list the same on the next date of hearing, if the same is defect free.

Mr. Mohan Lal Goel appeared on behalf of applicant and seeks time to file rejoinder. He is directed to file the same within one week from today. **List the case on 17.11.2020.**

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)